

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

22. I.A. 1706/2020 IN C.P.(IB)-4119(MB)/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **27.01.2021**

NAME OF THE PARTIES: Netcore Solutions Pvt Ltd

V/S

Mobisoft Technology India Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

The matter is taken up through virtual hearing.

Mr. Prakhar Tandon, counsel for the petitioner and Mr. Gautam Singh,  
counsel for the respondent are present.

Counsel appearing for the respondent seeks time to file reply. Time is granted.

List this matter on 25.02.2021 for filing reply.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)